

[*Translation*]**Paper Mill in Balaghat district Madhya Pradesh**

1661. SHRI KANKAR MUNJARE: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal is under Government's consideration to set up a paper mill in Balaghat district of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) Does not arise.

[*English*]**Rehabilitation of Gulf Returnees**

1662. SHRI P.A. ANTONY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has submitted a Rs. 990 crores scheme for the rehabilitation of Gulf returnees; and

(b) if so, the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). The Central Government have received a memorandum from Chief Minister of Kerala referring to interalia, the measures for early rehabilitation of the returnees and setting up of a Committee and fund for this purpose. These recommendations are under consideration.

**Telecast of 'Antim Raja' on Doordarshan**

1663. SHRI C.P. MUDALA GIRIYAPPA:  
SHRI V. KRISHNA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether a T.V. serial 'Antim Raja' based on the Jnanapeeth Award winning novel of Dr. Masti Vekatesh Iyengar was scheduled for telecast from December 13, 1990;

(b) if so, the reasons for the delay; and

(c) the time by which it is likely to be telecast?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir. The serial in question as scheduled for telecast with effect from 13.12.1990; but its producer withdrew it at short notice.

(c) No decision has been taken about re-scheduling the serial.

**Setting up of Monitoring Earth station for satellites at Jalna**

1664. SHRI PUNDLIK HARI DANWE: Will the PRIME MINISTER be pleased to state:

(a) the details of progress made in the setting up of the Monitoring Earth Station for Satellites (MESS) at Jalna (Maharashtra);

(b) the time by which the project is likely to start functioning; and

(c) the details of the aims proposed to be achieved through this station?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) After acquiring suitable land at Jalna from the State Government, preliminary works like fencing, approach road etc. have been completed. The civil construction work for the antenna foundation and the building have started in March & Sept, 90 respectively. Procurement and testing of equipments like antenna and various electronic sub systems through indigenous and foreign sources is in advanced stage.

(b) By mid 1992.

(c) The station will provide capability to monitor technical parameters of emissions from satellites in the visible arc of the Geo Stationary Satellite Orbit over India viz., 20 Deg to 140 Deg. E. This will facilitate the implementation of national and international Radio Regulations governing space radio systems. The measurements by the proposed station will facilitate ensuring interference free operation of Indian satellite and terrestrial radio communication systems.

#### **Setting up of Industries in Bihar under KVI Scheme**

1665. SHRI DHARMESH PRASAD VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to formulate a scheme to set up industries in West and East Champaran districts of Bihar and the Khadi and village Industries Scheme;

(b) if so, the details thereof;

(c) the facilities and incentives proposed to be given to these industries;

(d) whether the Government propose to provide special facilities and incentives to the weaker sections of the society for setting

up industries in these districts; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) There is no specific proposal to formulate a scheme to set up khadi & village industries in West & East Champaran district of Bihar. However, some of the KVI programmes are being implemented in the said district.

(b) The following industries are being implemented in West & East Champaran district:-

1. Pulses and cereals processing industry (PCPI);
2. Village Leather;
3. Gur and Khandsari;
4. Bee-keeping;
5. Village Pottery;
6. Carpentry & Blacksmithy;
7. Cane and Bamboo;
8. Village Oil;
9. Fibre; and
10. Khadi.

(c) KVIC extends escort services such as concessional finance, supply of raw materials, training, marketing and technical infrastructure for the development of khadi and village industries under its purview. Financial assistance is provided as per approved patterns of assistance. Khadi loans are interest free whereas village industries loan carry interest of 4% per annum. Under Interest subsidy scheme of KVIC, the